

CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 15/12/2014 to 19/12/2014

DIVISION BENCHES

1.	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice D.N. Patel (Monday to Thursday)</p> <p align="center">(Friday)</p>	<p align="center">(Whole Day)</p> <p align="center">(1st half)</p>	<p>LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders, Admission & Hearing. W.P.(PIL):- Orders. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p> <p>LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Orders, Admission & Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
2.	<p align="center">Hon'ble Mr. Justice R.R. Prasad & Hon'ble Mr. Justice Ravi Nath Verma (Monday to Thursday)</p> <p align="center">(Friday)</p>	<p align="center">(1st half)</p> <p align="center">(2nd half)</p> <p align="center">(10:30 A.M. to 11:30 A.M.)</p>	<p>Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p> <p>LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) , All fixed matters of D.B.-I : - Orders & Admission.</p> <p>LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Final Disposal & Hearing Only.</p>

SINGLE BENCHES

1.	Hon'ble The Chief Justice (Friday)	(2nd half)	I.A(s) in Cr. D.B. (Tied matters)
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(2nd half)	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters:- Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Friday)	(11.30A.M. onwards)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.
4	Hon'ble Mr. Justice Prashant Kumar (Monday to Thursday) (Friday)	(Whole day) (10:30AM to 12.00 Noon) (12:00Noon onwards)	B.A matters: - Orders and Admissions B.A, and Tied-up matters: - Orders and Admissions & Assigned matters. W.P.(C) grouping Electricity matters:- Orders, Admissions and Hearing.
5	Hon'ble Mr. Justice P. P. Bhatt (Monday to Thursday) (Friday)	(Whole day) (1st Half)	Cr. M.P: - Fresh filing Only. Cr. M.P & Tr. Petition.(Cr.) : - Hearing as well as Tied-up & Assigned matters.
6	Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday) (Friday)	(Whole day) (Whole day)	A.B.A. matters:- Orders and Admissions. A.B.A. and Tied up matters:- Orders and Admissions & Assigned matters.
7	Hon'ble Mr. Justice D. N. Upadhyay (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.:- Orders, Admission & Hearing. Assigned matters:- Orders, Admission & Hearing only. Criminal Writ:- Orders, Admissions & Hearing as well as Tied-up matters.
8	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Writ Petition (Service matters):- Fresh Filing only. Writ Petition (Service matters):- Orders & Admissions as well as Tied-up matters. Writ Petition (Service matters):- Hearing as well as Tied up & Assigned matters.

9	Hon'ble Mr. Justice S. Chandrashekhar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Hearing, Tied up and Assigned matters.
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday & Tuesday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
	(Wednesday & Thursday)	(Whole day)	Cr. Rev. – Orders, Admission.
	(Friday)	(Whole day)	Cr. Rev. – Hearing as well as Tied up matters.
11	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Thursday)	(Whole day)	Writ Petition (S) grouping matters (Dismissal & Retirement Benefit cum Pension):- Admissions only.
	(Friday)	(Whole day)	Writ Petition (S) grouping matters (Dismissal & Retirement Benefit cum Pension):- Admissions & Assigned matters.
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday)	(Whole day)	Cr. M.P & Tr. Petition.(Cr.) : - Orders & Admission.
	(Thursday & Friday)	(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - Orders, Admission & Hearing.
13	Hon'ble Mr. Justice Ravi Nath Verma (Friday)	(11:30 A.M. onwards)	Cr. Appeal (S.J), Acq. Appeal (S.J), matters: - Hearing as well as Tied up & assigned matters.

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE H. C. MISHRA IN COURT NO.9.